



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 68/2021  
MA No. 88/2021**

This the 13<sup>th</sup> day of January, 2021

**(Through Video Conferencing)**

**Hon'ble Ms. Aradhana Johri, Member (A)**

Govind, age about 28 years,  
S/o Late Shri Ishwar  
r/o Village and Post Office Rithala,  
Dist. Rohtak, Haryana, ... Applicant

(By Advocate : Shri B.C. Nagar)

**Versus**

1. Union of India,  
Through General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Divisional Railway Manager(DRM),  
DRM's Office, Chelmsford Road,  
New Delhi.
3. Sr. Divisional Personnel Officer,  
DRM's Office, New Delhi ...Respondents

(By Advocate : Shri Krishan Kant Sharma)

**ORDER (ORAL)**

The applicant has prayed for compassionate appointment in place of his father, who was an employee of the respondents, in the handicapped quota. He had filed an OA No. 1906/2019 on which it was directed on 06.02.2020 that he should make a representation before



the respondents. Accordingly, a representation was made by him on 20.02.2020 which has not yet been decided till date.

2. It is directed that the respondents may pass a reasoned and speaking order as per law on the representation dated 20.02.2020 of the applicant within a period of eight weeks from the date of receipt of a copy of this order. No order as to costs.

**(Aradhana Johri)  
Member (A)**

/Mbt/anjali/